

ORDER NO. _____

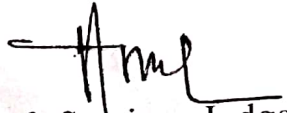
Office of the District & Sessions Judge, Siwan

ORDER NO. 100 A/2021

In the interest of administration and for the smooth functioning of the Courts and Offices, it is hereby ordered that **applications for Certified Copy** shall be accepted in Copying Department w.e.f. 22-06-2021 subject to condition that only one person shall be allowed at a time, at the counter of Copying Department.

Any person **without mask** shall not be allowed to enter Court Premises for the purpose of filling CD Petition and **norms of Social Distancing shall be strictly followed.**

Inform all concerned.


District & Sessions Judge
Siwan
21-06-2021

Office of the District & Sessions Judge, Siwan

Memo No. 240613 dated 21-06-2021

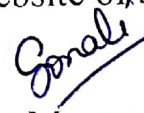
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1. All the Courts of Siwan Judgeship
2. The Principal Magistrate, Juvenile Justice Board at Siwan
3. I/C Presiding Officer, Copying Department, Civil Court, Siwan
4. The Public Prosecutor, Siwan
5. The Government Prosecutor, Siwan
6. The District Prosecution Officer, Siwan
7. The General Secretary, District Bar Association, Siwan
8. The System Officer/System Assistants, Civil Court, Siwan

for information and needful.

System Officer, Siwan is directed to publish this order on the website of Siwan

Judgeship for information of all concerned.


Court Manager
Civil Court, Siwan
21-06-2021